

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).32122/2017

(Arising out of impugned final judgment and order dated 29-09-2016 in SAD No. 1124/2010 passed by the High Court of Judicature at Allahabad)

DURGESH KUMAR PANDEY

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 03-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Dinesh Kumar Tiwary, Adv.
Mr. Chandan Kumar, Adv.
Mr. Sarbendra Kumar, Adv.
Ms. Anita Pandey, Adv.
Mr. Bhagwat Dayal, Adv.
Mr. Santosh Kumar Tripathi, AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

Mr. Shiv Autar Singh Sengar, Adv.
Ms. Chitrangda Rastravara, Adv.
Mr. Dashrath Singh, Adv.
Mr. Manvendra Singh, Adv.
Mr. Abhijeet Singh, Adv.
Mr. Aditya Pratap Singh Chauhan, Adv.
Mr. Aishwary Mishra, Adv.
Mr. Gp. Capt. Karan Singh Bhati, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the Special Leave Petition on 20 January 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR